

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA  
UNSTARRED QUESTION NO.1312  
TO BE ANSWERED ON 13.03.2023**

**Import of coal**

**1312 Shri Raghav Chadha:**

**Will the Minister of Coal be pleased to state:**

- (a) whether the country is not producing coal to its full potential and is promoting imports, if so, the details thereof;
- (b) the total coal production capacity of the country and the quantum of coal being produced;
- (c) the reasons for not producing coal at full capacity; and
- (d) the steps taken by Government to make the country self-sufficient in the production of coal and to reduce its imports?

**ANSWER  
MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)**

**(a) to (c):** The all India coal production in the year 2021-2022 was 778.19 Million Tonne (MT) in comparison to 716.08 MT in the year 2020-2021 with a growth of about 8.67%. Further, in the financial year 2022-2023 (upto February 2023) the country has produced about 785.24 MT of coal as compared to about 681.98 MT during the same period of last year with a growth of about 15.14%.

**(d):** The steps taken by the Government to make the country self-sufficient in the production of coal and reduce its imports are as under:

- i. Regular reviews by Ministry of Coal to expedite the development of coal blocks.
- ii. Enactment of Mines and Minerals (Development and Regulation) Amendment Act, 2021 for enabling captive mines owners (other than atomic minerals) to sell up to 50% of their annual mineral (including coal) production in the open market after meeting the requirement of the end use plant linked with the mine in such manner as may be prescribed by the Central Government on payment of such additional amount.
- iii. Single Window Clearance portal for the coal sector to speed up the operationalization of coal mines.

- iv. Project Monitoring Unit for handholding of coal block allottees for obtaining various approvals / clearances for early operationalization of coal mines.
- v. Commercial auction of coal blocks on revenue sharing basis. Under commercial mining scheme, rebate of 50 % on final offer would be allowed for the quantity of coal produced earlier than scheduled date of production. Also, incentives on coal gasification or liquefaction (rebate of 50 % on final offer) have been granted.
- vi. Coal India Limited is adopting Mass Production Technologies (MPT) in its Underground (UG) mines, mainly Continuous Miners (CMs), wherever feasible. Coal India Limited has also envisaged working large numbers of Highwalls (HW) mines in view of the availability of Abandoned / Discontinued mines. Coal India Limited is also planning large capacity UG mines wherever feasible.
- vii. In its Opencast (OC) mines, Coal India Limited already has State-of-the-Art technology in its high capacity Excavators, Dumpers and Surface Miners. Digitization is being tried on pilot scale in 7 of its mega mines and shall be replicated further.
- viii. SCCL is expediting the activities to ground new 8 mines (7 mines in Telangana & one in Odisha).

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